11

three thousand were passing on per tanker. And today a tanker of oil is being sold for Rs. 6000—Rs. 3000 for the tanker plus Rs. 3000—without any bill by the IOC. I would like to know if the honourable Minister will kindly inquire into this so that we may have a correct picture. Today in the city of Bombay oil is available in abundance if you pay Rs. 6000—Rs. 3000 for the value of the ntanker of oil plus Rs.3000 for what, we do not know.

SHRI SHAH NAWAZ KHAN: As I said, we have enacted this legislation and we will take very strong and detrrent action. If there are any specific cases, I invite the honourable Member to give those cases and I will in enquire into them.

# Reorganization of Damodar Valley Corporation

### \*2. SHRI DHARAMCHAND JAIN :\* SHRI KALYAN ROY :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer to Unstarred Question 20 given in the Rajya Sabha on the 31st July, 1972 and state:

- (a) whether the proposal for the reorganisation of the Damodar Valley Corporation in consultation with the State Governments of West Bengal and Bihar has since been finalised; and
  - (b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) No, Sir. (b) Does not arise.

SHRI DHARAMCHAND JAIN : May I know by which time you are going to finalise the reorganisation?

SHRI K. C. PANT: We are awaiting the reply of the Chief Ministers on the findings of the Study Group. There was a study team and it has given its report. It is under the consideration of the Chief Ministers. We are awaiting their reply.

 $\mbox{MR. CHAIRMAN}$  : The question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

### Indian Explosives Ltd.

- \*3. SHRIMATI SARASWATIPRADHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) what is the installed licensed capacity of the Indian Explosives Ltd., for production of various categories of fertilizers;
- (b) what was the production of fertilizers by the company during the last two years; and
- (c) whether the excess production has been authorised by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) to (c) A statement containing the desired information is placed on the Table of the House.

#### Statement

*Item	Licensed capacity	Installed capacity	
(a)	(Tonnes per annum)		
Ammonia Urea	3,00,000 4,50,000	2,74,000 4,50,000	
Polythene bags	2,500	_	

#### (b) Urea Production:

1972-73	3,39,000	tonnes
1973-74	2,50,000	tonnes

(c) Does not arise.

## **Shaw Wallace and Company Limited**

\*4. SHRI KALYAN ROY : SHRI S. KUMARAN :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Question 1192 given in the Rajya Sabha on the 12th March, 1973, and state:

(a) whether the inspection of the books of accounts of Messrs Shaw Wallace and Company Limited has since been completed; and

<sup>†</sup> The question was actually asked on the floor of the House by Shri Dharamchand Jain.